(iv) The association of sufficient number of experts should be institutionalised in all selections. The State Governments should also take care to notify the right number of vacancies in advance and should scrupulously resist the temptation of asking for supplementary lists later.

(v) It would be valuable if the • Commissions could evolve their own internal review of methods and techniques and also interact regularly with experts and consultants in related fields. There is always scope for creative innovation.

Forest Protection Force

*58. SHRIMATI OMEM MOYONG DEORI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Arunaachal Pradesh Administration has sent a proposal to the Central Government for raising a Forest Protection Force by recruiting exservicemen; and

(b) if so, what are the details thereof and what action the Central Government have taken in this regard?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) While certain aarlier proposals have been under aauminatton, formal *ipropoaal* p|ro-mlted by the Chief Minister of Arunachal Pradesh are awaited. (b) Does not arise-

Preservation of monuments in Orissa

•59. SHRI JAGADISH JANI; Will the PRIME MINISTER be pleased *to* pdate:

'(a) whether any proposal is under Government's consideration for implementation of a master plan for the proper preservation of Centrally protected monuments in Orissa(b) whether the master plan has been finalised;

to Questions

(c) which are the names of the ancient monuments in Orissa which are proposed to be brought under the master plan for their proper preservation and maintenance etc-and

(d) what are the steps taken so far in the matter?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO): (a) Yes, Sir.

(b) No, Sir.

(c) 1. Jagannath Temple, Puri.2. Sun Temple, Konark.

(d) A new Archaeological Circle has been established at Bhubaneswar with effect from 1-4-1985 for a planned conservation and preserva tion of the protected monuments coming under that Circle. A master plan of Konark has been prepared Government of by the Orissa which is under examination by the Survey of India. Archaeological The master plan for, puri is under .preparation.

Illegal trading in Hides in Jammu and Kashmir State

*60. SHRI P. N. SUKUL: Will the PRIME MINISTER be pleased to state-.

(a) whether Government are aware that illegal trading in hides is taking place openly in Jammu and Kashmir State; and

(b) if so, what remedial action Government propose to take in this regard?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) and (b) In Jammu and Kashmir there are restrictions on trade in hides in the case of skins of wild animals which